श्री नरेश सी श्रुणितया : यह महार ष्ट्र का समल है इस पर हमें बोलने की इक्षान्त दी ाए।

THE DEPUTY CHAIRMAN: Just a minute. I have permitted Mr. Kapil Verma first. Chairman has permitted him. He will speak. (Interruptions) I will allow you. They are not only the people of Maharashtra should bet priority, Madam, let him speak.

SHRI NARESH C. PUGLIA: Maharashtra should bet priortiy, Madam, (*Interruptions*)

SHRI MENT AY PADMANABHAM : You have permitted me, Madam.

THE DEPUTY CHAIRMAN. I will permit you. Please, one minute.

Five hundred persons have died in their State. They are bothered about it. You should also have some consideration. There should be some priority. Five hundred persons have died. They are worried about it. Let Mr. Verma speak. (Interrup-tionos)

REFERENCE TO FOOD HAVOC IN MAHARASHTRA, MADHYA PRADESH AND ORISSA

उपसभापति पहले उनको बोल**ते** दीजिये।

श्री नरेश सी० पुगलिया (महाराष्ट्र) : वे बाद में बोल लेंगे। मैं उन गरिये से ग्राता हं उहां इतनी बडी बाह था चकी है एक हजार से ज्यादा लोग मर चुके हैं, दो-तीन हजार से ज्यादा लागता है ग्रीर दो हजार से ग्रधिक मकान गिर चुे हैं विछले दो दिनों से महाराष्ट्र हैं भयंकर बाढ़ म्राई है। वर्धानदो के किनारे कई मकानात मैं जानना च हता ग्रौर गांव प्रभावित हैं। हुंकि जब तीन दिन से बाढ़का लेविल बढ़ चुकाथातो राज्य सरकार में बहा के इलाके के लोगों को एलर्ट नहीं किया, उनकी वहां से ऋषट कराने कोशिश वयों नही की । ग्रलावा एक हजार मे ज्यादा ग्रादमी मोहदा विलेज के लागता हैं। पाच सौ से ज्यादा लोग मर चुके हैं ग्रीर दो हजार मकानात कम्पलीटली स्मेश हो। लगभग चुके हैं। ऐसी हालत में पुलिस अधिकारी भी बहा बोट के माध्यम से वहां पहुँचे हैं। पुलिस अधि ियों के अलावा किसी का एहंचना मुक्तिल हो चुना है। ऐसं हालात में हम केन्द्र सरकार । विनतं करेंगे कि इस हालत को देखते हुए केन्द्र सरकार ंना के हारा यहां जो लोग फंसे हुए हैं उनको मदद दे। इसके अलावा आज केन्द्र सरकार इस सदन में इन विषय पर स्टेट ट करे कि जो लोग पाने के अन्दर फंं। हुए थे उनको ंना के मदद से निकाला जाये या नहीं, उनको खाना दिया जायेगा नहीं। (अयवधान)

THE DEPUTY CHAIRMAN: Please, Members, take your seats. I will call you. Never mind. I will call you

Mr. Swamy, please sit down. I will call you.

SHRIMATI BIJOYA CHAKRAVARTY (Assam): Madam, shall I start now?

THE DEPUTY CHAIRMAN: One minute. SHRIMATI BUOYA CHAKRAVARTY: He is speaking for so long.

THE DEPUTY CHAIRMAN. Never mind. You can also speak for a long time. But wait.

Salve Saheb. Mr. Puglia, please take your seat. Mr. Salve will speak. Mr. Puglia, nothing will go on record, if you don't abide by my ruling. Mr. Salve, please speak. (Interruptions). Order.

श्री नरेश सी पुगलिया: हम जानना चाहते हैं कि स्टेट्स्ट करेंगे या नहीं यह सदन के नेता ने मैं जानना चाहंगा कि इस हाउस में इस गम्भीर मामले में सरकार स्टेट्स्ट कर रही है या नहीं इसकी जानवारी इस सदन के नेता दें। मैं श्रापक माध्यम से सदन के नेता से विन्ती करूंगा कि इस पर श्राज स्टटमेंट करके सदन को पूरी जानवारी है।

SHRI KAPIL VERMA (Uttar Pradesh): The reported calamity of the flooding of rivers, particularly the Wardha in Maharashtra and the Indrawati in Ortesa, has caused loss of human lives estimated at about 500 in the Nagpur District and more than ten in Orissa. Besides 100 persons have been trapped in the power tunnel of the Indrawati Hydel Project. (Interruptions)

THE DEPUTY CHAIRMAN; Don't interrupt him. Let him speak.

SHRI KAPIL VERMA: Madam, you must have read in the papers today that 500 persons are feared killed in the villages. The Press reports suggest that there was a havoc caused due to breach in the river embankment, particularly in -upstream of the Wardha in Madhya Pradesh. That means some parts of Madhya Pradesh are a iso affected in the calamity, but the figures are not available.

The tragedy has struck not less than ten villages, out of which two have been named in the reports. The farmers have lost their crops, houses as well as herds of cattle. The reports suggest that 1,600 houses have been badly damaged and 500 persons are mising from one village only.

There is need, therefore, to have a statement from the Government with regard to this tragedy that has afflicted large sections of people in Maharashtra, Madhya Pradesh and Orissa.

THE DEPUTY CHAIRMAN; Okay. This is recorded.

SHRI KAPIL VERMA: I demand that immediate compensation should be given to the victims.

श्री प्रमोद महाजन (महाराष्ट्र): उपमभापति जी, जब मारा उत्तर भारत वर्षा के न्यि तरम रहा है, दक्षिण में और विशेषकर महाराष्ट्र में वर्षा इतनी बरम रही है कि हम उत्तर में जब सूखे अकाल की श्रोर बढ़ रहे हैं, महाराष्ट्र में हम गीले श्रकाल की श्रोर बढ़ हे हैं।

श्री पुरेन्द्रजीत सिंह श्रहलुवालिया (बिहार): महोदया इभी-श्रभी भाषण श्रूक करने से पहले हमारे मित्र, श्री प्रमोद महाजन जी, ने जो बात कही है, एक सदस्य महोदय के बारे में, यह बड़ी ही श्रशोभनीय बात है। इनको श्रपनी बात विद हा कर लेनी चाहिये। उन्होंने कहा कि वह श्रकाल से श्रात हैं श्रीर बाढ़ से बोल रह हैं। मतलब उत्तर प्रदेश

में अकाल पड़ा है, तो अकाल से अति हैं और बाढ़ से बोल रहे हैं। इस तरह का टकोना उनको नहीं कहना चाहिये था! ऐसी अक्षोभनीय बात नहीं बोलनी चाहिये थी।

श्री प्रमोद महाजन: मैं विद ड्रा नहीं करूंगा। श्रापके धमकाने से यह महलब नहीं है (व्यवधान) मैंने कोई गलत बात नहीं कहीं है श्रीर कोई बात बिट ड्रा नहीं करूंगा।

श्री सुरेन्द्रजीत सिंह ब्रहलुवालिया : श्रापने क्रशोभनीय बात कही है।

श्री प्रमोद महाजन: ग्राप ग्रपने ग्रापको क्या समझते हैं?...(व्यवधान)

श्री कपिल वर्मा: क्या ग्राप हिन्द्स्तान का हिस्सा नहीं है ? (व्यवधान) ग्राप राज्य सभा के सदस्य को बोलने का मौका नहीं देना चाहते।.... (व्यवधान)

श्री सुरेन्द्र जीत सिंह ग्रहलुवालिया : इस तरह की ग्रशोभनीय बात यह करते हैं।.....(व्यवधान)।

श्री शंकर दयाल सिंह (बिहार) : मैडन, यहां पर बहुत कंट्रोबर्सी हो गयी है। स्रब दूसरे को भीका दिया कार्य।

श्री प्रमोद महाजन: उपत्मापित जो, नागपूर के पास जिस मोबाइ गांव में, जबकि दूरउर्शन बतलाता है कि जो लोग मर गये हैं, कम से कम पांच गौ लोगों के डूबने की श्राशंका है और श्राश्चर्य इस बात का है कि इस मोबाइ गांव में वर्षा के कारण वर्धा नदी का पानी श्रन्दर जाना, यह पहली घटना नहीं है।

इसके पहले 1964 में भी यहां लोग बाढ़ में डूबे थे, 1971 में डूबे थे और इस साल डूबे हैं। इसीलिये तीसरी बार लोग डूबने की घटना केवल इस एक मोबाड़ गांव में हो रही है और केवन गांव का नहीं ... (व्यवधान)। इसके साथ अमरावती, मुम्बई. सारे प्रदेश के लोग डूब रहे हैं।

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में कंद्रीय सरकार से मांग करता हूं कि वहां पहले तो सेना के मध्यम से लोगों को छुड़ाने की व्यवस्था होनी चाहिये ग्रीर सरकार का इस पर निवंदन होना चाहिये ... ((व्यवधान)...

श्री ईश दत्त यादव: (उत्तर प्रदेश):
महोदया, मरकार ने फटि इंड र की
कीमत को बढ़ा कर किसानों की खुले लूट
.... (व्यवधान) सरकार की पूंजीपतियों से सांठगांठ हैं । इस देश
के करोड़ों किसान बाहि बाहि कर
रहे हैं । (व्यवधान)।
उत्तर प्रदेश और बिहार सब सुखे
की चेवेट में हैं और ऐमे समय में सरकार
द्वारा खाद क। रेट 40 प्रतिशत बढ़ा कर
किसानो की सरकार ने.... (व्यवधान)।
देश के पूंजी-(तियों हारा ... (व्यवधान)।

जपसभापति: जो किसान बाढ़ से मर रहे हैं. उसके बात करने देकिये। ग्राप बैठ काइये।

Anybody who speaks without my permission is not going on record. This is not going on record. I assure you I will allow you, but not like this. (*Interruptions*). Please sit down. It is not going on record. Now, Mr. Salve.

SHRI N. K. P. SALVE (Maharashtra): Madam, I crave the indulgence of the What I am referring hon. Members. to is a matter of very grim tragedy for the nation and human lives in this country cannot be allowed to become so cheap. I have been desperately ringing up Nag pur, Bombay and Amravati to find out what has certainly happened. The report which is coming to me is extremely dis concerting. What has been told me was that there has been a cloud burst. there has been a hurst of dam. As a result of this over 2000 people have died, nearly 10,000 people have been rendered shelter less. There is a terrible penic in that area, Narkhed Taluk of Nagpur District. All that I want to submit is, in the midst of such a serious situation, we cannot

allow the Central Government to remain a helpless spectator. I rang up the Chief

Minister and I understand that be has already left for that area this morning at 9 o'clock by plan. I do not know whether the State Government itself is capable of taking care of such a grim tragedy. I would be very grateful if the Leader of the House, who happens to be from the same State, ascertains the correct situation and rushes as much relief as possible from New Delhi to that area. Madam, the people there, I am told, are shelterless and small children are abandoned. It is a national calamity...(Interruptions)...

THE DEPUTY CHAIRMAN: It is a national calamity and everybody should be worried about it. Don't make a political issue out of it.

SHRI N. K. P. SALVE; What is important is that we must rush relief to that area without any delay whatsoever.

THE DEPUTY CHAIRMAN; Mr. Ambedkar, you allow the Minister to respond to it. Your name is recorded here. Do you want to say something? You associate with his special mention. The entire House associates with it regardless of the political affiliation. It is a tragedy for the people living there.

SHRI PRAKASH YASHWANT AM-BEDKAR (Nominated): The question! is, it is an inter-State river. The question over here is, there are two dams on this river. Basically from which dam the-water was released, that is most important. The Minister can ascertain that thing and inform the House.

THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN): Madam Deputy Chairperson, I appreciate the anxiety of all the Members of the House over the tragedies which have taken place in Maha-

[Shri S. B. Chavan] rashtra, Orissa and Madhya Pradesh. These are the three States which have been affected. It is entirely for the Collector of the district to handle the situation and even he can call the Army in this situation. He has full authority. But, at the same time, looking to the mood of the House, I will pass on this information to the Minister of Water Resources and I will request him specially to gather all the information and make a statement in the House.

THE DEPUTY CHAIRMAN; That is good... (Interruptions)... Now you should be satisfied because the Minister has given

a satisfactory assurance.

REFERENCE To DELAY IN RELEASE OF MR. DORAISWAMY

SHRI SURESH KALMADI (Maharashtra); Madam, I would like to know from the hon. Home Minister about the efforts to get Mr. Doraiswamy released from the militants. I have been raising this issue consecutively for the past one week. I want the Home Minister to make a statement on this,

SHRI DAVID LEDGER (Assam): Madam, what is this? You are allowing Members only from Maharashtra.

THE DEPUTY CHAIRMAN; I will allow one by one.

था सुरेन्द्रजात सिंह ग्रहल्यानिया : (बिहार) : महोदहा, दरहरूमी बारे में इस सदन में इसदे प्रज्ञे भी म्रावाज उठाई गई ।... (व्यवधान) रपमभापति महोदरा, दरईस्वामी बारे में इस मदन में कई बार आवाज उठाई गई है और हर बार.... (ब्यवधान) . . . हर बार मंत्री महोदय ने यही बात वहीं है कि जगर रहन में इस पर चर्चा हुई तो जो नैगोशिएशन भ्रातंकवादियों के साथ चल रही है, उस पर नुकसान होगा। पर सहोदया, परे देश को इस बात का दुख है कि जितने ब्रातंकवादी उन्होंने छोड़ने के िये कहे थे, उनको छोडने के बावजद भी ग्रभी तक उन्होंने और मांगें पेश की हैं और

ग्राज तक इसको छोडने के बारे में कोई विचार नहीं विद्या गुरा । महोदया, यहीं बात खत्म हो जाती तो शायद कुछ अच्छा होता, घर दरईस्ट मी की ਂ ਇਕੀਗ तस्वीर शखबार है, शातंकव दियों ... (व्यवधान) इन प्रमाणित होता है कि अखबार वालों को भी पता है कि दुरईस्वामी को कहां छिपा कर रखा गया है म्रार ... (व्यवधान) . . . पुरे भारतवर्ष . . (व्यवधान)।

SHRI BASANT KUMAR DAS (Orissa); Madam, I want to make a mention about the floods in Orissa and about the people trapped in a tunnel. Please give me a chance.

THE DEPUTY CHAIRMAN: Please go back to your seat. Don't get agitated. If your voice is louder, you can speak. Since your voice is not louder, I should protect you more. So please take your seat. I will call you.

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN); Actually, they are asking for... (Interruptions).

THE DEPUTY CHAIRMAN: Please do not interrupt.

SHRI S. B. CHAVAN; In Doraiswamy's case, the militants were first insisting on the release of four people. Now, they are insisting that three people should be released first. Then Doraiswamy will be brought there. You should first release these three with an interval of three hours. And after three hours, Doraiswamy will be released.

SHRI SURESH KALMADI; You have already released three people.

SHRI S. B. CHAVAN; Just a minute. Do not get excited so much.

THE DEPUTY CHAIRMAN Let him complete.